NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 264/7/2017
NAME OF THE COMPANY	Siri Media Private Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	Simtha Yalamanchili
NAME OF THE TRANSFEREE/RESULTING COMPANY	Siri Media Private Limited
UNDER SECTION	Sec 7of IBC

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
PRABHAKAR SRIPADA	AdvocATE	p&ripada 101 @ gmed	S-Jacky

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard. Shri Prabhakar Sripada, Learned Counsel for Petitioner.

The Counsel is directed to take personal notice to the Respondent and also to serve a copy of the Petition along with notice on the Managing Director of the Company by the next date of hearing.

Case is posted to 12-12-2017.

Member (T)

Member (J)

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